

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: November 30, 2006

No. 1783 /DR(S)/2006

The name of **Smt. Aradhana Rani** in the Court's Notification No. 1779/DR(S)/2006 dated 28.11.2006 be read as **Km. Aradhana Rani** instead of Smt. Aradhana Rani.

BY ORDER OF THE COURT,
Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 292 /DR(S)/2006 Dated: Allahabad :November 30, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Bulandshahar. (Information available on E-mail).
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (I), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Bulandshahar. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)